

terrorist activities directed against India in Jammu & Kashmir and Punjab was suitably conveyed. It was firmly reiterated that Jammu & Kashmir is an integral part of India, and any interference in our internal affairs would be unacceptable. The Simla Agreement which is the bedrock of relations between the two countries expressly forbids the organisation, assistance or encouragement of any acts detrimental to the maintenance of peaceful and harmonious relations.

It was agreed that discussions would also continue at all levels including between the Defence, Home and water Resources secretaries to tackle pending problems and that the India-Pakistan joint Commission would meet in the first half of 1990.

(c) and (d). Government regret that Pakistan continues to encourage and support terrorist activity directed against India and to violate the letter and spirit of the Simla Agreement.

[Translation]

Promotion of Animal Husbandry in Rajasthan

522. SHRI GUMAN MAL LODHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the schemes formulated by Union Government to encourage and promote animal husbandry and milk production in Western Rajasthan;

(b) whether a ban has been imposed by the adjoining States of Madhya Pradesh, Gujarat, Punjab and Haryana on the entry of cattle owners with their cattle from Rajasthan to those States; and

(c) if so, the steps taken by Union Government in this regard at a time when the people of Rajasthan are facing severe

drought conditions?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a). The following schemes have been formulated by the Union Government to encourage and promote animal husbandry and milk production in the State of Rajasthan including Western Rajasthan:

- (i) Central Cattle Breeding Farm, Suratgarh
- (ii) Development of Indigenous Breeds of Cattle and Buffaloes
- (iii) Assistance to Gaushalas
- (iv) Herd Registration
- (v) Extension of Frozen Semen Technology for Cattle and Buffalo Development Outside Operation Flood Areas
- (vi) Regional Station for Forage Production and Demonstration, Suratgarh
- (vii) Strengthening of State Fodder Seed Farms at Bassi and Kumerher
- (viii) Rinderpest Surveillance and containment Vaccination programme
- (ix) Control of Foot and Mouth Disease
- (x) Systematic Control of Livestock Diseases of National Importance
- (xi) Animal Disease Surveillance
- (xii) Production of Cell Culture Viral Vaccines and Diagnostic Reagents

- (xiii) Strengthening of Large Sheep Breeding Farm, Fatehpur
- (xiv) Organisation of State Wool Board
- (xv) Special Livestock Breeding Programme
- (xvi) Sample Surveys on Estimation of Production of Major Livestock products in States.

(b) No, Sir.

(c) Does not arise.

[English]

Waiting list for Telephone and Telex Connections in Bombay

523. SHRI VAMANRAO MAHADIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) Whether Bombay is having the highest number of applications on the waiting list for telephone and Telex connections;

(b) if so, the present condition as compared to other Metro cities and States; and

(c) the steps proposed to be taken to expedite the provision of connections?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) The waiting list for telephone connections and telex connections in Bombay as on 1.2.90 are 220174 and 90 respectively. The highest waiting list for telephone connections is in Delhi, whereas for telex connections it is in Bangalore and these figures as on 1.2.90 are 261413 and 295 respectively

(c) Subject to the approval of plan pro-

posals, the waiting list for telephones in Bombay is proposed to be cleared progressively during the 8th Five Year Plan(90-95) by commissioning additional switching capacity. A new Electronic Telex is proposed to be commissioned in Bombay in may 1990 to clear the waiting list for telex connections.

Implementation of Indo-Sri Lanka Agreement

524. SHRI S. KRISHNA KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any deadline has been fixed by Government for the complete withdrawal of the Indian Peace Keeping force from Sri Lanka;

(b) if so, the details thereof; and

(c) how does Government propose to ensure the safety of the Tamils and the effective implementation of Indo-Sri Lanka agreement?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Keeping in mind logistical and other factors it is expected that the de-induction of the IPKF will be completed by end march, 1990.

(c) After the De-induction of the IPKF the direct responsibility for the safety of Tamils in the north-Eastern Province will rest with the Sri Lanka Government and the Tamil militant groups. Government will continue to remain in touch with the parties concerned in this regard as well as on the question of the implementation of the Indo-sri Lanka Agreement.

Recommissioning of Haldia Unit of Hindustan Fertilizer Corporation

525. SHRI SATYAGOPAL MISRA: Will the Minister of AGRICULTURE be pleased to state: